

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/59/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: RADICAL ADV. & CONSULTANCY PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DAbhinar Parthasosathy
Porchalad Bhat
For R. Parthasarathy

2) R. Abdul Hubeen

Coursel for Respudent

<u>ORDER</u>

Counsels for both the parties are present and prayed for time to explore the possibilities of settlement between the parties. At request, time is enlarged. Put up on 24.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)